

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/194(KB)2022
IA(I.B.C)/673(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	VOLKSWAGEN FINANCE PRIVATE LIMITED VS GAURAV BAJAJ
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Snehasish Sen, Adv.] For the Financial Creditor
Mr. Danyal Ahmed, Adv.]

Ms. Manju Bhuteria, Adv.] For the Personal Guarantor
Ms. Meenakshi Manot, Adv.]
Mr. Rishav Singh, Adv.]
Mr. Amandeep Singh, Adv.]
Ms. Khushi Gupta, Adv.]

ORDER

1. Learned Counsel for the Financial Creditor present. Learned Counsel for the Personal Guarantor present.
2. **IA(I.B.C)/673(KB)2024:**
 - a. Hard copy of this application is not available.
 - b. List this matter on **9th April, 2024** as already posted.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**